

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
19.	Punjab	1862.57	1127.15	2989.72	1958.20	776.12	2734.32	2451.93	1117.79	3569.72
20.	Rajasthan	7199.77	2213.36	9413.13	7094.65	3084.52	10179.17	7299.73	2176.96	9476.69
21.	Sikkim	417.86	34.09	451.95	237.71	22.25	259.96	218.87	46.00	264.87
22.	Tamilnadu	9557.57	1977.06	11534.63	6636.80	2077.61	8714.41	10835.89	1924.09	12759.97
23.	Tripura	622.94	98.32	721.26	998.50	100.96	1099.46	411.50	161.28	572.78
24.	Uttar Pradesh	15173.71	5945.75	21119.46	11436.91	7721.73	19158.64	19276.48	5797.10	25073.58
25.	West Bengal	6253.18	1936.60	8189.78	7046.22	1909.68	8955.90	5201.99	2505.16	7707.15
		102751.24	33825.36	136576.60	93761.13	36559.62	130320.75	113223.36	32837.65	146061.01

[English]

#### **New Districts in Karnataka**

4865. SHRI K.C. KONDAIAH : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Government of Karnataka had set up seven new districts in August, 1997;

(b) if so, whether the Government of Karnataka had sought approval of the Union Government;

(c) the amount of Central Grants given for the development of these new districts so far; and

(d) the amount of Central Grants sought for the development of these new districts by Karnataka during 1998-99?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (d) The State Governments do not

required the approval of the Union Government for creation of new districts. There are also no special Central grants for development of new districts.

[Translation]

#### **Contract System in FCI**

4866. SHRI PRADEEP KUMAR YADAV : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government have any proposal to end the contract system in the Food Corporation of India godowns;

(b) whether the Government have ratified the resolution passed in the International Labour Conference in this regard; and

(c) if so, the time by which the same is likely to be implemented?